

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

ORIGINAL PETITION NO. 03 OF 2017

Dated: 7th December, 2017

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Damodar Valley Corporation Appellant(s)
Vs.
West Bengal Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Mohit Rai for R-1

Mr. Atul Shanker Mathur
Mr. Vivek Mathur for R-3

ORDER

Learned counsel for respondent No.3 seeks a week's more time to file reply. He may take steps to file the same on or before 15.12.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **05.02.2017**.

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

ts/tpd